

Sub.-: Regarding quotation for 03 latest Bare Acts for District Courts, Delhi.

Sir/Madam,

Quotations are being invited for latest edition of 03 Bare Acts as mentioned below:-


S. NO.	NAME OF THE BARE ACT	No. of copies required
1	BHARATIYA NAGARIK SURAKSHA SANHITA, 2023	407
2	BHARATIYA NYAYA SANHITA, 2023	407
3	BHARTIYA SAKSHYA ADHINIYAM, 2023	407

The complete quotation in all respect be put only in **Tender Box placed in Judges Library, Room, 372, 3rd Floor Main Building, Tis Hazari Courts Complex, Delhi on or before 03/02/2025 (Monday) by 4:00 P.M.** The quotation will be opened in the presence of representatives of the Publishers/Suppliers/Vendors on the same day, failing which it will be presumed that you are not interested in sending the quotation for 03 Bare Acts.

You should quote the rates of the Latest Edition of Bare Acts for which you are also required to submit the Sample(s). Without Sample(s) of Bare Acts, quotation shall not be considered by the Centralized Library Committee.

Thanking you,

Yours faithfully,



(BABITA RANI)

Branch Incharge, Library Branch,
Tis Hazari Courts, Delhi